

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 3954
TO BE ANSWERED ON 20.03.2018

Guidelines for UDID Cards

3954. Dr. Shashi Tharoor:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a committee was constituted to provide standard guidelines for the evaluation of disability for the issuance of the Unique Disability Identity (UDID) Cards and if so, the details thereof.
- (b) whether the Government has set any criteria for creating the three different slabs to measure disability and allot colour coded UDID cards accordingly and if so, the details thereof;
- (c) the details of benefits that the Government would give on the basis of these cards and whether the proposed benefits would vary for the different slabs;
- (d) the total number of the UDID cards issued online and offline, State-wise;?
- (e) whether there has been a delay in the implementation of the scheme in certain States such as Odisha and if so, the details thereof and the reasons therefor; and
- (f) the specific steps being taken by the Government to expedite the matter?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) No Committee was constituted for the purpose of providing standard guidelines for issuance of Unique Disability Identity Cards. However, the Government had constituted an expert Committee to formulate guidelines for evaluation and certification of disabilities in the Right of Persons with Disabilities Act 2016. Based on its recommendation, the Government has issued the guidelines for the purpose of assessing the extent of specified disabilities in a person on 04.01.2018.

Since Unique Disability Identity (UDID) card project provides an online platform for issuance of certificate of disability, these guidelines would also be applicable for the project.

(b) & (c) As per the existing arrangement under Unique Disability Identity Card project, the UDID card can be given in three distinct coloured bars on the basis of degree of disability, mainly to facilitate quick identification of type of beneficiaries. The actual benefits of a person depend upon schemes and programmes implemented by the States and the Central Government.

(d) Unique Disability Identity (UDID) card is generated through online mode only. The number of UDID cards generated as on 15.03.2018, State/UT wise is at **Annexure**

(e) Implementation of UDID project has already commenced in 17 States/UTs. As per information available in the Ministry, implementation of the UDID project has already been started in all the districts in Odisha.

(e) Implementation of UDID project has already commenced in 17 States/UTs. As per information available in the Ministry, implementation of the UDID project has already been started in all the districts in Odisha.

Annexure referred to in reply to part(d) of the Lok Sabha Question No. 3854 for answer on 20.03.2018 regarding " Guidelines for UDID Cards"

State/UT wise number of e- UDID card generated as on 15-03-2018		
S. No.	States/UTs	No. of e-UDID Cards Generated
1	ANDAMAN AND NICOBAR ISLANDS	2
2	ANDHRA PRADESH	0
3	ARUNACHAL PRADESH	0
4	ASSAM	0
5	BIHAR	3
6	CHANDIGARH	0
7	CHHATTISGARH	23062
8	DADRA AND NAGAR HAVELI	0
9	DAMAN AND DIU	0
10	DELHI	0
11	GOA	0
12	GUJARAT	23698
13	HARYANA	2894
14	HIMACHAL PRADESH	0
15	JAMMU AND KASHMIR	0
16	JHARKHAND	1945
17	KARNATAKA	0
18	KERALA	130
19	LAKSHADWEEP	0
20	MADHYA PRADESH	213534
21	MAHARASHTRA	11982
22	MANIPUR	0
23	MEGHALAYA	220
24	MIZORAM	22
25	NAGALAND	0
26	ODISHA	55129
27	PUDUCHERRY	0
28	PUNJAB	0
29	RAJASTHAN	214443
30	SIKKIM	2
31	TAMIL NADU	12791
32	TELANGANA	0
33	TRIPURA	40
34	UTTAR PRADESH	12264
35	UTTARAKHAND	4
36	WEST BENGAL	0